

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO.2864/2024
[@ SLP [CRL.] NO.5220/2024]

AMBRISH SHARMA	Appellant(s)
VERSUS	
DIRECTORATE OF ENFORCEMENT	Respondent(s)

O R D E R

Leave granted.

It is not in dispute that the question of law raised in this appeal is covered by the dictum of this Court in *Tarsem Lal v. Directorate of Enforcement Jalandhar Zonal Office - 2024 SCC Online SC 971*, wherein, it has been held that if the accused person is not arrested prior to filing of the complaint, he has to only file a bond under Section 88, Cr.P.C., and, therefore, there is no need for arrest.

In such view of the matter, impugned order is set aside, and the appeal stands allowed.

Hence, the appellant is directed to file a bond
under Section 88 Cr.P.C.

Pending applications, if any, stand disposed of.

.....J.
[M.M. SUNDRESH]

.....J.
[ARAVIND KUMAR]

NEW DELHI;
JULY 08, 2024.

ITEM NO.24

COURT NO.13

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 5220/2024

(Arising out of impugned final judgment and order dated 13-03-2024 in MCRC No. 7430/2024 passed by the High Court Of M.P. Principal Seat At Jabalpur)

AMBRISH SHARMA

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

Date : 08-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Mukul Rohtagi, Sr. Adv.
Mr. Ayush Anand, AOR
Mr. Pankaj Singhal, Adv.
Mr. Yagyavalk Shukla, Adv.
Mr. Subhash Jadhav, Adv.
Mr. Harsh Pathak, Adv.
Mr. Mohit Choubey, Adv.
Ms. Ashima Gupta, Adv.
Mr. Monu Kumar, Adv.

For Respondent(s) Mr. Suryaprakash V.raju, A.S.G.
Mr. Annam Venkatesh, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Vivek Gurnani, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

The appeal is allowed in terms of the signed order.

Pending application, if any, stands disposed of.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)

[Signed order is placed on the file]